

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 331
TO BE ANSWERED ON THE 19th JULY, 2016**

Infrastructure Projects in PSUs

331. SHRI C.S. PUTTA RAJU:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether it is a fact that PSUs are planning to take up infrastructure projects in view of sufficient cash surplus;
- (b) if so, the details of PSUs which are trying to venture into infrastructure sector;
- (c) whether certain PSUs are venturing into sector where they do not have expertise; and
- (d) if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI BABUL SUPRIYO)**

(a) and (b) : Most of the Central Public Sector Enterprises (CPSEs) are operating in the infrastructure sectors such as Oil, Gas, Power, Coal, Steel, Telecommunications, Mining, Fertilizers, etc. and are already implementing infrastructure projects. Infrastructure projects are taken up by the Board of CPSEs with the approval of the competent authority and also in terms of powers delegated to the Boards of Maharatna, Navratna and Miniratna CPSEs after considering techno-economic feasibility and viability of project and ability to leverage resources.

(c) and (d) : Diversification into new sector(s) of business is decided by the Board of CPSEs and the concerned administrative Ministry with an objective to expand operations and ensure continued sustenance of the concerned CPSE in the context of prevailing and future business scenario. .
